

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00036/2016
(in OA No.200/00433/2014)

Jabalpur, this Wednesday, the 19th day of September, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dr. Ram Bir Singh Kushwah
S/o Shri B.P.S. Kushwah
Aged about 60 years
Presently working as Divisional Forest
Officer (P) Forest Division and District
Betul (M.P.)

-Petitioner

(By Advocate –**Shri Amardeep Gupta**)

V e r s u s

1. Shri Deepak Khandekar
Additional Chief Secretary
Ministry of Forest,
Government of M.P. Mantralaya
Vallabh Bhawan,
Bhopal (M.P.) 462001

2. Shri Narendra Kumar,
Principal Chief Conservatory of Forest
(HOD, Forest Department)
Satpura Bhawan
Bhopal (M.P.) 462001

- Respondents

(By Advocate –**Shri J.P. Shukla proxy counsel for**
Shri Vijay Pandey)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the petitioner submits that he may be permitted to withdraw this Contempt Petition with liberty to take the appropriate steps for grant of remaining reliefs.

- 2.** The prayer is allowed.
- 3.** In view of the above, this Contempt Petition is disposed of.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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